

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

14. Company Appeal/20/2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 01.07.2024**

NAME OF THE PARTIES:- Vazione Tech Private Limited

Section: 252 (3) of the Companies Act, 2013

ORDER

PCS, Prachi Mota appeared for the Petitioner through VC. None present on behalf of

RoC, Pune. List this matter on **22.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)